

Annexure-7

Name of the corporate debtor: Shubhkamna Buildtech Pvt Ltd

Date of commencement of CIRP: 26.11.2018

26.11.2018

List of creditors as on: 25.02.2021

List of operational creditors (Government dues)

(Amount in Rs)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Goods and Service Tax	Central Government	122756	19/11/2019	34,351,191		Operational Creditor	NA	NA	No	-	NA	NA	34,351,191	NA	Claim received after resolution plan approved by CoC in 6th CoC meeting
2	Income Tax Department	Central Government		10/14/2019	7,000,650,342		Operational Creditor	NA	NA	No	-	NA	NA	7,000,650,342	NA	Claim received after start of voting on the successful Resolution Applicant's plan, which was approved by CoC on 17/10/2019. Voting was from 13/10/2019 till 17/10/2019
3	Employees Provident Fund	Central Government	AS PER SECTION 11 CBT (CENTRAL BOARD OF TRUSTEES OF EPF & MP ACT 1952.) CBT FORMED U/S 5A OF EPF & MP ACT, 1952, A BODY CORPORATE U/S 5C OF SAME ACT.	9/6/2019	1,84,204	184,204	Operational Creditor	NA	NA	No	-	NA	NA		NA	